

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2827
ANSWERED ON:09.08.2000
COMMISSION FOR LABOUR PROBLEMS
BHAWANA GAWALI (PATIL)

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have taken a decision to set up a commission for giving advice with regard to labour laws, labour related problems and existing labour rules and acts;
- (b) if so, the time by which the said commission is likely to be set up; and
- (c) the names of the members of the said commission and its terms of references?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (c): The Government have set up a National Commission on Labour under the Chairmanship of Sh. Ravindra Varma. A copy of the resolution dated 15.10.1999 containing the names of Members of the commission and its terms of reference is at Annexure. The Commission will make its recommendations within 24 months i.e. by 15.10.2001.